

DIVISION BENCH

ITEM NO.123

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA No.176/2022, IA No.391/2022 IN CP (IB) No. 394/ALD/2018

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 15th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	BANK OF INDIA V/S M/S AMITECH TEXTILES LTD
UNDER SECTION	7 IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Pushpendra Prajapati proxy for
Sh. Vipin Kumar Kushwaha, Advs.

: For the Liquidator in all IAs.

ORDER

- 1. Ld. proxy counsel, Sh. Pushpendra Prajapati appearing on behalf of the Ld. arguing counsel, Sh. Vipin Kumar Kushwaha for Liquidator, states that Ld. arguing counsel is suffering from Malaria Fever, due to which he is not in a position to present in the matter, and therefore he seeks an accommodation.**
- 2. In view of the request made by the Ld. Proxy Counsel, let the matter be adjourned for further hearing on 20th August, 2024.**

**-Sd-
(Ashish Verma)
Member (Technical)
15th July, 2024**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

*Pushpendra Kumar
(Private Secretary)*